

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6276

ANSWERED ON:04.05.2010

INVOLVEMENT OF MCD AND POLICE OFFICIALS IN ILLEGAL CONSTRUCTION

Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints regarding involvement of Municipal Corporation of Delhi (MCD) officials and Delhi Police personnel in illegal constructions in Delhi;

(b) if so, the total number of such complaints received by the Government and cases registered during each of the last three years and the current year, separately;

(c) the details of action taken against the officials of MCD and Delhi Police found guilty of involvement in allowing illegal constructions, convicted and dismissed from service, police station-wise and MCD district-wise; and

(d) the steps taken by the Government to prevent further illegal constructions in Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The information is being collected and will be laid on the Table of House.